

**Dr. Aditi Choudhary**  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-28036501 (O)  
011-20892191 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./FC/Batch-XIV (DHJS)/1665/2023/286 I

08<sup>th</sup> July, 2023

To,

1. The Principal District & Sessions Judge, North-West, Rohini.
2. The Principal District & Sessions Judge, North, Rohini.
3. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC.
4. The Principal Judge, Family Courts (HQs), South-West, Dwarka.

Sub.: Practical Training of Mr. Aman Pratap Singh, Newly Appointed Officer of DHJS from the Bar w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023).

Respected Sir/Madam,

As per the Judicial Education & Training Programme Calendar 2023, Mr. Aman Pratap Singh, newly appointed DHJS Officer from the Bar is required to undergo Practical Training by way of court-attachment in District Courts.

Therefore, it is requested that Mr. Aman Pratap Singh, may kindly be attached as per schedule enclosed as Annexure 'A' w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023).

The Mentor Judicial Officer be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by them in their respective jurisdiction.


If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the Trainee Officer may be attached with the successor Judicial Officer. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

Encl.: As above

No. DJA/Trg./FC/Batch-XIV (DHJS)/1665/2023/  
Copy to:  
Mr. Aman Pratap Singh, Trainee DHJS Officer.

  
for (Dr. Aditi Choudhary)  
08<sup>th</sup> July, 2023

(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz./2023/ 5499 D - 5509 D

Dated 10.07.2023

Copy forwarded for information and necessary action to:-

1. The Ld. Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.

Encl: As Above

10.07.23  
(Arun Bhardwaj)  
Officer In-charge (Judl.)  
for Principal District & Sessions  
Judge-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi.

27.5.2023

Annexure 'A'

**Court Attachment of Mr. Aman Pratap Singh, Trainee Judicial Officer of DHJS  
w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023)**

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Court Complex	Date of Attachment	
1	Mr. Aman Pratap Singh	Mr. Manoj Kumar Nagpal	Special Judge (PC Act) (CBI)	Rouse Avenue	11 <sup>th</sup> July, 2023
		Ms. Navita Kumari Bagha	POLC	Rouse Avenue	12 <sup>th</sup> July, 2023
		Mr. Jitendra Singh	ASJ (Electricity)	North-West, Rohini	13 <sup>th</sup> July, 2023
		Ms. Ekta Gauba	PO MACT	North, Rohini	14 <sup>th</sup> July, 2023
		Mr. Dharendra Rana	Special Judge (NDPS)	North, Rohini	17 <sup>th</sup> July, 2023
		Mr. Gurvinder Pal Singh	Principal Judge, Family Courts	North-West, Rohini	18 <sup>th</sup> July, 2023